

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Srinagar/Jammu

Subject:- Allocation of Departments.

GOVERNMENT ORDER NO. 2432 -LD(A) of 2016

DATED: 15 - 09 - 2016

In supersession of all previous orders issued on the subject from time to time, it is hereby ordered that the litigation work amongst the following Law Officers in the Jammu Wing of the High Court shall stand distributed as shows against each:-

S. No	Name of the Law Officer and their designation S/Shri	Departments allotted
01	S.S. Nanda, Sr. Additional Advocate General	Housing and Urban Development Department, Jammu Municipal Corporation, Estates Department
02	Mrs. Seema Shekher Khajuria, Sr. Additional Advocate General	General Administration Department, CAPD Department, Department of Law, Justice and Parliamentary Affairs.
03	Ravinder Gupta, Additional Advocate General	School Education Department, ARI & Trainings Department
04	Wasim Sadiq Nargal, Additional Advocate General	Home Department, J&K Cable Car Corporation,
05	Rohit Kapoor, Additional Advocate General	Health & Medical Education, Power Development Department, Jammu Development Authority, Floriculture Department
06	Lalit Kumar Moza, Additional Advocate General	Agriculture Production Department, Higher Education Department, Youth Services and Sports Department, Technical Education Department
07	Rakesh Khajuria, Additional Advocate General	Rural Development Department, Horticulture Department, Industries and Commerce Department
08	Ehsan Mirza, Deputy Advocate General	Revenue, Relief and Rehabilitation Department, Custodian Department, Hospitality and Protocol Department
09	Ranjit Singh Jarnwal, Deputy Advocate General	PHE, I&FC Department, Cooperative Department
10	Faraz Iqbal, Deputy Advocate General	Roads and Buildings Department, Vigilance Organization, ERA, JKPC, PMGSY

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